

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 01.12.2016


**ORDER NO. 169 of 2016**

The Hon'ble President has been pleased to order the following sitting commencing from **05.12.2016** to **30.12.2016** or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 05.12.2016	Anti Dumping matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 05.12.2016 to 30.12.2016 except from 12.12.2016 to 16.12.2016	Excise Division Bench Matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 05.12.2016 to 30.12.2016	Customs Division Bench Matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 05.12.2016 to 30.12.2016	Service Tax Division Bench Matters.
	From 12.12.2016 to 16.12.2016	Excise & Service Tax Division Bench matters.

1. During the period of Anti Dumping Bench hearing, in the event of the matter being adjourned or otherwise, the original Benches will resume.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order

  
(A. Mohan Kumar)  
Registrar

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Dy. Registrar

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**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 01.12.2016

**ORDER NO. 170 of 2016**

The Hon'ble President has been pleased to order the following sitting commencing from **05.12.2016** to **to** till further orders for CESTAT Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C. J. Mathew, Member (Technical)	From 05.12.2016 onwards	Customs and Service Tax Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri Raju, Member (Technical)	From 05.12.2016 onwards (except Fridays)	Excise Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial)	For all Fridays	Single Member Matters as notified.
Hon'ble Shri Raju, Member (Technical)	For all Fridays	Single Member Matters as notified.

1. A separate weekly Single Member cases cause list shall be maintained on subject-wise.
2. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order



(A. Mohan Kumar) 1/12

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**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 01.12.2016

**ORDER NO. 171 of 2016**

The Hon'ble President has been pleased to order the following sitting commencing from **05.12.2016** to **till further orders for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T)	From 12.12.2016 to 16.12.2016	Division Bench matters
Hon'ble Shri P. K. Choudhary, Member (Judicial)	From 05.12.2016 onwards	Single Member Bench matters.

By Order

  
(A. Mohan Kumar)  
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